

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 26/BB/ 2017	-	For filing objections	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. DHIYA S.  
(J. Hudson Samuel  
& Partners) *Applicant* *Dhiya S.*

2. AKHILESH  
RAWHAY & ASSOCIATES  
LAW OFFICES *RESPONDENT* *[Signature]*  
Counsel for petitioner is present. Counsel for respondent is also present. He has filed  
objections.

List it for hearing on 09.11.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)